

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 313 of 2013**

**Dated : 1<sup>st</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare  
Association ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Vijay Singh  
Mr. S. Gandhi**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta  
Mr. Elangbam  
Ms. Ishita for R-1  
Mr. Alok Shankar for TPDDL**

**ORDER**

The learned counsel for the Appellant is filing the Rejoinder today.

The learned counsel for the State Commission seeks some time to go through the same and make submissions.

Post the matter on **29.05.2014.**

**(Rakesh Nath)  
Technical Member  
ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**